

(a) A Central Sector Scheme to provide financial assistance in the form of grants-in-aid is in operation since 1972-73. During 1989-90, an amount of Rs. 362.48 lakh was sanctioned to develop agricultural produce markets in the country. Out of it, an amount of Rs. 232.00 lakh has been sanctioned for the development of 58 new primary markets (small mandis).

(b) and (c). Proposals for development of eleven markets at Dabra (Gwalior), Binaganj (Guna), Biaora Rajgarh), Gulabganj (Vidisha), Chhindwara (Chhindwara), Gadara-wara (Narsinghpur), Betul (Betul), Ramanujganj (Surguja). Later (Vidisha), Khujner (Rajgarh) and Chhapiheda (Rajgarh) were received from Govt. of Madhya Pradesh but these could not be sanctioned as the State Govt. had not forwarded Utilisation Certificates for the amounts sanctioned in earlier years.

Rewards to Informers About Terrorists in Kashmir

6757. SHRI JANARDAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have any proposal to give some incentive or reward to those people in the Kashmir valley who help in the arrests of militants or provide clues in this regard:

(b) if so, the details thereof; and

(c) whether Government also contemplate to provide full security to these people?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). 'Public Order' being a State subject, it is for the State Government to devise various methods, open or confidential develop intelligence to collect information and take concrete steps to improve law and order

situation. The Central Government renders all possible assistance to the State Government whenever necessary, in this regard.

Enquiry Report on Escape of Prisoners from Srinagar Jail

6758. SHRI JANARDAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the enquiry into the escape of twelve prisoners from Srinagar Jail in Kashmir recently has been completed;

(b) if so, the details of the report; and

(c) further action taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). 'Prisons' being a State subject, it is for the State Government to make necessary enquiry and take decisions. However, the Government of Jammu and Kashmir have informed that following an enquiry conducted into the incident of escape of twelve prisoners from Srinagar jail on March 27, 1990, the Superintendent of Jail, his Deputy, Assistant Jail Superintendent and 21 other officials have been dismissed.

[English]

National Highway Finance Corporation

6759. SHRI BANWARILAL PUROHIT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether proposal for setting up a National Highway Finance Corporation for financing construction and development of National Highways has been finalised;

(b) if so, the details thereof including the sources from where the finances are proposed to be raised, and